


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.36/BB/2018	-	Admission	u/s 97(1) & 241- 244	M/s Stove Kraft Pvt Ltd and another Vs M/s Pigeon Appliances Pvt Ltd and another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ajai P. Johnson S p J Legal	For petitioner	

The matter is listed today for admission. Counsel for petitioner is present. He has filed Counsel undertakes to file master data of the company. Issue notice to the ROC, Karnataka. Registry to prepare notice. The counsel for the Petitioner to collect the notice from the Registry and serve on the ROC, Karnataka, and to file proof of service.

List it on 23.02.2018.


MEMBER (T)


MEMBER (J)